

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Yes, Sir.

(d) The pay scales and allowances of employees of Union Territories of Himachal Pradesh, Chandigarh, Manipur Tripura and Pondicherry were patterned on the pay scales and allowances obtaining in a specified adjoining State. However, it was felt that while the revision of pay scales and allowances of the employees of these U.Ts. should continue to be on this basis, the pay scales and allowances of the employees of these U.Ts should not exceed the pay scales and allowances of the employees of similar categories under the Central Government. As such now each case of revision of pay scales and allowances is examined on merit.

Murder of Station Master and Waterman at Jaitu Railway Station in Punjab

9025. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Naxalites have murdered the Station Master and the Waterman at Jaitu Railway Station in Punjab ;

(b) whether the culprits have been traced ; and

(c) the estimated number of the Naxalites in Punjab and their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). According to information received from the State Government [the Station Master and a waterman at railway station Bukainwala (not Jaitu railway station) in Ferozepur District were murdered by dacoits on 24th December, 1968. The extremists are not involved in the murder. The culprits have not been arrested so far.

(c) According to information of the State Government there are about 50 extremists in Punjab. They have come to notice for distributing Maoist literature and have been involved in two incidents of violence. Cases have been registered in respect of these incidents and are being investigated according to law,

Promulgation of Section 144 in Chandigarh

9026. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Section 144 of Cr. P. C. banning public meetings has again been promulgated in Chandigarh ;

(b) whether it is a fact that such a ban exists in Chandigarh almost all the year round ; and

(c) whether there is any serious situation existing in Chandigarh to justify the ban ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Prohibitory orders under Section 144 Cr. PC. remained in force in certain sectors of Chandigarh township for a total period of 233 days in the year 1968. These orders are enforced when breach of peace is apprehended on account of agitations etc., and care is taken to ensure that the orders are in force only in those areas where the trouble is anticipated ; the other areas are kept out of the operation of the orders. There is no serious situation in Chandigarh at present and no orders under Section 144 Cr. P.C. are in force there.

Crimes in Laccadives

9027. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of criminal cases registered and investigated Island-wise in Laccadives during the last three years ;

(b) the number out of them that ended in conviction ; and

(c) the nature of offences in all the cases registered and investigated ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1070/69].

Recruitment of Sub-Inspectors of Police in Laccadives

9028. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have under